

(b) the number of posts filled up out of them during the last three years, zone-wise; and

(c) the time by which the remaining backlog of vacancies reserved for SCs/Sts/OBCs are likely to be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

#### **Facilities at Bangalore Airport**

342. SHRI HARIN PATHAK : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the present Bangalore airport complex was built on a landing site for Hindustan Aeronautics capable of handling around 700 passengers a day;

(b) if so, the number of passengers handled presently at Bangalore airport; and

(c) the plans that are on the anvil/pipeline to augment the facilities at Bangalore airport in view of the increased passenger load; and

(d) the time by which these are likely to be completed ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Yes, Sir. During 1997-98, the present terminal building at Bangalore has handled 19 lakhs passengers.

(c) and (d) Airports Authority of India has taken up the work of construction of a two-storeyed Integrated Terminal Building for handling 300 arriving and 300 departing international passengers and 700 arriving domestic passengers. The existing apron is being extended by Hindustan Aeronautics Ltd. to cater to one B-747, two AB-300 and six AB-320 aircraft at a time. Hindustan Aeronautics Ltd. is also constructing a parallel taxiway to connect both ends of the main runway. These works are likely to be completed by December, 1998. Airports Authority of India has a proposal for the installation of two aerobridges in front of the International Block. The work is likely to be completed by June, 1999.

#### **Darbhanga-Muzaffarpur Railway Line**

343. DR. MADAN PRASAD JAISWAL :

SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways has examined the suggestion of alternative route to Darbhanga-Muzaffarpur;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) Survey carried out in 1997-98 revealed that the length of the line will be 65.54 kms., cost Rs. 118.30 crs, and rate of return will be negative.

(c) Does not arise.

[Translation]

#### **Construction of Helipad in Sikkim**

344. SHRI BHIM DAHAL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to construct a helipad for the development of tourism in Sikkim;

(b) if so, by which date it is likely to be constructed; and

(c) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b) Does not arise

(c) A helipad already exists near Gangtok.

#### **Frequency of Mahamaya Super Fast Train**

345. SHRI CHANDRASHEKHAR SAHU : Will the Minister of RAILWAYS be pleased to state :

(a) whether representations have been received by the Government to run Mahamaya super fast train daily between Nizamuddin and Bilaspur;

(b) if so, the details thereof; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Some representations including from Smt. Chabla Netam have been received in this regard.

(c) The matter has been examined but not found feasible for implementation due to operational constraints.

[English]

#### **Talcher-Sambalpur Railway Line**

346. SHRI KHARABELA SWAIN :

SHRI TATHAGATA SATPATHY :

Will the Minister of RAILWAYS be pleased to state :

- (a) whether the construction of Talcher-Sambalpur railway line in Orissa has been completed;
- (b) if so, the time taken to complete the project alongwith the original target date and the amount of cost escalation thereof; and
- (c) if not, the time by which the project is likely to be completed alongwith the reason for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The project will be completed by 30.6.1998. The delay has been due to constraints of resources. The original target date was 31.12.1995. The cost has escalated from Rs. 218.31 crores to Rs. 390.00 crores.

[Translation]

#### Subletting of Govt. Accommodation

347. SHRI MAHESH KANODIA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) the number of Government accommodation subletted by the allottees of general pool and other pools in each type during the last three years, year-wise;
- (b) the steps taken by the Government for their eviction and the number of sublettees evicted till now; and
- (c) the action taken against the officials of the Directorate of Estates involved therein ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) During surprise checks of the quarters in General Pool, under the control of Directorate of Estates, the number of quarters suspected sublet during the past three years is indicated in the statement enclosed.

(b) Show Cause Notices were issued in all cases of suspected subletting and during the period January, 1996 to December, 1997, cancellation of 1871 quarters has been made and 710 quarters got vacated after following the procedure as prescribed under the Allotment Rules/Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

(c) Disciplinary proceedings have been initiated against three defaulter officials of the Directorate of Estates for subletting their Government houses.

#### Statement

*Number of quarters suspected sublet during the last three years*

Year	Type-I	Type-II	Type-III	Type-IV	Type-V	Total
1995	95	230	40	5	2	372
1996	1109	1814	1195	341	29	4488
1997	125	148	29	13	—	315

[English]

#### Fear of Indo-Pak Conflict

348. SHRI AJOY MUKHOPADHYAY : Will the Minister of DEFENCE be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem appeared in the 'Pioneer' dated April 9, 1998 to the effect that the US Defence Department Pentagon is being prepared for another India-Pakistan conflict in the first decade of the next century; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) and (b) Government is aware of the news item published in the Pioneer of 09 April 1998. The report referred to has been prepared by a private organisation 'Rand' based in USA and is structured on a hypothetical situation painting certain scenarios.

All developments having bearing on India's national security are monitored continuously and necessary measures are taken from time to time to maintain appropriate defence preparedness for safeguarding national security.

#### Construction of Railway Line between Mysore and Hassan

349. SHRI K.H. MUNIYAPPA : Will the Minister of RAILWAYS be pleased to state :

- (a) the present status of construction of new broad gauge line between Mysore and Hassan; and
- (b) the time by which the above line is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) It is not a new line but gauge conversion, Mysore Hassan MG line to BG which has been completed and commissioned.

#### Holiday Homes/Guest Houses

350. SHRI BHIM DAHAL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

- (a) the details of the Holiday Homes/Guest Houses in different cities under the control of Ministry of Urban Affairs and Employment;
- (b) the criteria and charges for their allotment;
- (c) whether there is any proposal to construct more holiday homes/guest houses; and
- (d) if so, the details thereof, city-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT : (SHRI BANDARU DATTATREYA) : (a) The details of the Holiday Homes/Guest